

1	2	3	4
1978-79	4	1.67	265.55
1979-80	5	3.07	610.10
1980-81	5	3.06	1634.00
1981-82	6	3.81	1464.75

(ब) मिटकों द्वारा सर्विसिंग के लिए वर्षवार उपर्युक्त अवधि के दौरान गैर-सरकारी शिपर्स (जैसे मिटकों के एजेंट) की मार्फत प्राप्त किये गये आर्डरों का मूल्य निम्नोक्त प्रकार है :-

वर्ष	मूल्य : लाख रुपये में
1976-77	152.94
1977-78	59.16
1978-79	86.55
1979-80	77.10
1980-81	152.84
1981-82	274.62

लाभों का हिसाब मिटकों द्वारा 1 समय विशेष के निर्यातों के आधार पर लगाया जाता है न कि आर्डरवार के आधार पर ।

Charter of demand from Depot Kamgar Union, Central Ordnance Depot, Jabalpur

1379. SHRI BABURAO PARANJPE:
SHRI J. S. PATIL:

Will the Minister of DEFENCE be pleased to state:

(a) whether he has received a charter of demands from the Depot Kamgar Union, Central Ordnance Depot, Jabalpur;

(b) if so, what are they; and

(c) the steps Government propose to take to remove the grievances of the employees?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO): (a) Yes, Sir.

(b) The charter contains the following demands:—

(i) Payment of Bonus.

(ii) Appointment of Doctor.

(iii) Regularisation of 59 casual employees.

(iv) Fixation of pay scales for canteen employees.

(v) Disbandment of Returned Store Sub Depot Workshops not to be implemented.

(vi) Implementation of Expert Classification Committee-cum Oberoi Committee Reports.

(c) The grievances are under consideration.

Excise Duty on Improved Wood

1380. SHRI AMAR ROYPRADHAN:
Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that excise duty has been imposed on improved wood from 1st March, 1982; and

(b) if so, whether improved wood covers seasoned timber?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): (a) Improved wood which was classifiable under the residual Item 68 of the Central Excise Tariff Schedule at 8 per cent ad